

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.08.2022 (WEDNESDAY)

COURT -III

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 901 of 2020	Paradise Consumer Products Ltd. Vs. J. Maheshkumar Petrochemichals Pvt. Ltd.  <b>With</b>	Dhawal Mohan	Vikash Jain Manjeet Singh Rahor
2.	Comp. App. (AT) (Ins) No. 219 of 2022	Dr. Anjali Patil Vs. J. Maheshkumar Petrochemicals Pvt. Ltd. & Anr.	Dhawal mohan	Vikash Jain
3.	Comp. App. (AT) (Ins) No. 879 of 2021	Pankaj Khandelwal Vs. A Gangwal Real Estate L.L.P. & Anr.  <b>With</b>	Ankita Chaudhury	Prakul Khurana Prabhansh Sharma-R1 Ankit Sareen-R2
4.	Comp. App. (AT) (Ins) No. 270 of 2022	Rajasthan State Industrial Development and Investment Corporation Vs. Shri Shankar Khandelwal & Anr.	Anuj Bhandari	Ankit Sareen-R1
5.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal
6.	Comp. App. (AT) No. 75 of 2021	Smile Energy Pvt. Ltd. (Stuck Off) Through its Director – Rangchand Appikonda Vs. Registrar of Companies, Odisha	Mithun Shashank	KK Jha
7.	Comp. App. (AT) No. 100 of 2021	Harish Purohit Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan

8.	Comp. App. (AT) No. 101 of 2021	Shailendra Bafna Director & Share Holder of Ojus Buildcons Pvt. Ltd. Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan
9.	Comp. App. (AT) No. 125 of 2021	Vivid Solutions Pvt. Ltd. & Ors. Vs. Mukesh Jain & Ors.	Anand Dilip Landge	Vinit Trehan Vimal Kriti Singh Siddhartha-R1, 2 & 3
10.	Comp. App. (AT) No. 130 of 2021	Manish Padwal Gopal Vs. Registrar of Companies, Mumbai	Harsh Kesharia	Kamalkant Jha
11.	Comp. App. (AT) No. 146 of 2021	Davender Handa & Anr. Vs. Union of India Through Ministry of Corporate Affairs, New Delhi & Anr.	Himanshu Harbola	Nidhi Raman Zubin Singh-R1 & R2
12.	Comp. App. (AT) No. 147 of 2021	N K Jain Realbuild Pvt. Ltd. Vs. Registrar of Companies, Chhattisgarh	Debopriyo Moulik	Kamalkant Jha

**For Hearing**

13.	Comp. App. (AT) No. 132 of 2021	Jatinder Singh Ahuja & Ors. Vs. Tata Steel Ltd. & Ors.  <b>With</b>	Avinash Bhati	Anindita Roy Chowdhury Vatsala Rai-R1 Shashank Gautam Devna Arora
14.	Comp. App. (AT) No. 150 & 151 of 2021	Pooja Rai & Ors. Vs. TATA Steel BSL Ltd. & Ors.	Pankaj Jain	Anindita Roy
15.	Comp. App. (AT) No. 161 of 2021	The Registrar of Companies Vs. Protrans Supply Chain Management Pvt. Ltd.	Mangesh Jadhav	Hemant Sethi Hrshikesh Wagh Gaurav H. Seth-R1 to R3
16.	Contempt Case (AT) No. 30 of 2021 in Comp. App. (AT) (Ins) No. 1020 of 2019	Yogesh Kumar Gupta Vs. Antrikah Infratech Pvt. Ltd. & Ors.	Vinod Chaurasia	Kajal Dewan

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By order of Hon'ble Chairperson  
-sd/-  
Registrar